

SJ

Cvt Clr

Token No 2554

WP(c)

CFS

Petition Rs 250/-

Affidavit 20

Vakalatnama 30

Ramautar Gulati @ Ram Awtar Gulati Vs. The State of Jharkhand

1. Typed copy of page number-25,26,28,30,31 may be given.
2. Fresh or typed copy of page number 32,33 may be given.
3. Department name of respondent number-5 not mentioned.
4. District name in details of respondent number-5 may be verified.